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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 1012/2023 & Crl.M.As.3858/2023 & 9981-82/2023

SHRAVAN GUPTA

.....Petitioner

Through: Mr. Vikas Pahwa Senior Advocate,

Mr. Tanveer Ahmad Mir, Mr Yudhister Singh, Mr. Prabhav Ralli, Mr. Saud Khan, Mr Yash Dutt, Mr. Dev Vrat Arya and Mr. Pulkit Shree,

Advocates.

versus

DIRECTORATE OF ENFORCEMENTRespondent

Through: Mr. Zoheb Hossain, Spl counsel for

Directorate of Enforcement, Mr. Vivek Gurnani, panel counsel, Mr. Kartik Sabharwal, Mr Kanishk Maurya and Mr. Pranjal Tripathi,

Advocates.

CORAM: HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

> ORDER 28.10.2024

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At request of the learned counsel appearing on behalf of the respondent/Directorate of Enforcement, list on 19th November, 2024.

CHANDRA DHARI SINGH, J

OCTOBER 28, 2024 rk/sm

Click here to check corrigendum, if any